

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4966
TO BE ANSWERED ON 31.03.2017

ADOPTION OF GIRL CHILDREN

4966: SHRIMATI MAUSAM NOOR

Will the Minister of Women & Child Development be pleased to state:

- (a) the salient features of policy/ guidelines of the Government to encourage adoption of children by Indians and foreigners;
- (b) the number of children who are waiting to be adopted in various Government run shelter homes, State/ UT-wise and gender-wise;
- (c) whether girl child is less likely to be adopted due to the general outlook of parents in regard to the gender preferences and if so, the details thereof; and
- (d) the measures taken by the Government to encourage adoption of girl child?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a): The detailed policy & guidelines for In-country & Inter-country adoptions of children by Indians and Foreigners are contained in the Adoption Regulations, 2017, which have been framed by the Central Adoption Resource Authority under Section 68(c) of the Juvenile Justice (Care and Protection of Children) Act, 2015 and notified by the Government on 4th January 2017, under Section 2(3) of the said Act. These Regulations, in force in the country w.e.f. 16th January 2017, have been made keeping in mind the “best interests of the child” and would further streamline the process and bring in greater transparency.
- (b): Orphan, abandoned and surrendered children in Specialized Adoption Agencies (SAAs) recognized by the State Governments/ UT Administrations are declared legally free for adoption by the Child Welfare Committee (CWC) and placed in adoption with the eligible Prospective Adoptive Parents (PAPs) registered on the online application, Child Adoption Resource Information and Guidance System (CARINGS), as per the norms and procedures defined in the Juvenile Justice (Care

and Protection of Children) Act, 2015, Juvenile Justice (Care and Protection of Children) Model Rules, 2016 and Adoption Regulations, 2017. The number of children available in the SAAs including those who are yet to be declared legally free by CWC (State/UT-wise and gender-wise), as recorded presently in the CARINGS by the respective agencies, is at **Annexure-I**.

- (c) & (d): No gender bias against adoption of girl children has been observed. As reported by Central Adoption Resource Authority (CARA), the number of children adopted by the Indians and Foreigners during each of the last three years and the current year, gender-wise, State/UT, as recorded in the CARINGS is at **Annexure-II**

Statement referred to in reply to part (b) of the Lok Sabha Un-Starred Question No.4966 for answer on 31.03.2017 raised by Shrimati Mausam Noor regarding ‘Adoption of Girl Children’.

Number of children available in the Specialised Adoption Agencies (SAAs) including those who are not yet declared legally free by CWC (State-wise, Gender-wise)

S. No	State	Children yet to be declared legally free				Children available for Adoption				Total			
		Male		Female		Male		Female		Male		Female	
		N	SN	N	SN	N	SN	N	SN	N	SN	N	SN
1	Andhra Pradesh	3	1	5	3	6	34	33	60	9	35	38	63
2	Arunachal Pradesh	0	0	0	0	0	0	2	1	0	0	2	1
3	Assam	15	3	18	2	9	6	8	11	24	9	26	13
4	Bihar	23	3	36	2	6	28	15	27	29	31	51	29
5	Chandigarh	0	0	0	0	0	1	0	1	0	1	0	1
6	Chhattisgarh	5	1	9	5	9	13	33	12	14	14	42	17
7	Delhi	35	2	56	0	7	18	9	22	42	20	65	22
8	Goa	1	0	0	0	4	0	0	3	5	0	0	3
9	Gujarat	12	0	13	3	5	11	11	16	17	11	24	19
10	Haryana	7	2	12	4	0	5	2	3	7	7	14	7
11	Jharkhand	3	0	3	0	8	15	11	4	11	15	14	4
12	Karnataka	24	8	22	6	14	18	38	28	38	26	60	34
13	Kerala	47	6	67	6	5	7	7	18	52	13	74	24
14	Madhya Pradesh	21	4	28	1	6	11	21	18	27	15	49	19
15	Maharashtra	46	10	69	8	38	89	79	96	84	99	148	104
16	Manipur	204	53	219	81	1	0	1	6	205	53	220	87
17	Meghalaya	1	0	2	0	5	0	2	0	6	0	4	0
18	Mizoram	1	0	1	0	2	1	3	4	3	1	4	4
19	Nagaland	1	0	1	0	1	1	2	0	2	1	3	0
20	Odisha	29	3	38	4	121	37	132	46	150	40	170	50
21	Puducherry	3	0	4	0	0	2	2	4	3	2	6	4
22	Punjab	8	2	30	9	2	2	24	13	10	4	54	22
23	Rajasthan	12	0	14	0	13	8	17	12	25	8	31	12

24	Sikkim	4	1	2	0	3	0	0	0	7	1	2	0
25	Tamil Nadu	52	17	61	14	10	13	17	12	62	30	78	26
26	Telangana	6	0	30	6	4	31	26	68	10	31	56	74
27	Tripura	11	6	3	1	0	1	0	2	11	7	3	3
28	Uttar Pradesh	64	20	73	13	13	15	32	25	77	35	105	38
29	Uttaranchal	2	0	0	0	0	2	7	4	2	2	7	4
30	West Bengal	82	10	106	12	3	28	16	38	85	38	122	50
	Total	722	152	922	180	295	397	550	554	1017	549	1472	734

SN-Special Needs

N-Normal

Statement referred to in reply to part (c)&(d) of the Lok Sabha Un-Starred Question No.4966 for answer on 31.03.2017 raised by Shrimati Mausam Noor regarding 'Adoption of Girl Children'.

In-Country Adoption Data (State-wise, Gender-wise) for last three years and current year

S. No.	Name of State/UT	2013-2014 (April, 13 to Mar, 14)			2014-2015 (April, 14 to Mar,15)			2015-2016 (April, 15 to Mar,16)*			2016-2017 (April, 16 to 15 Mar,17)*		
		M	F	Total	M	F	Total	M	F	Total	M	F	Total
1	Andaman	4	0	4	4	6	10	0	0	0	0	0	0
2	Andhra Pradesh & Telangana	69	203	272	91	250	341	45	79	124	21	26	47
3	Assam	46	45	91	33	44	77	30	41	71	24	24	48
4	Arunachal Pradesh	0	0	0	2	4	6	0	0	0	0	0	0
5	Bihar	19	37	56	18	41	59	18	67	85	22	73	95
6	Chhattisgarh	6	22	28	26	28	54	22	24	46	24	20	44
7	Chandigarh	0	0	0	2	13	15	2	6	8	1	3	4
8	Delhi	49	107	156	46	80	126	37	55	92	45	54	99
9	Goa	4	6	10	4	12	16	5	5	10	12	14	26
10	Gujarat	60	78	138	75	78	153	43	77	120	45	52	97
11	Haryana	12	22	34	15	25	40	14	15	29	19	29	48
12	Himachal Pradesh	7	4	11	2	6	8	0	2	2	4	1	5
13	Jharkhand	81	72	153	57	62	119	31	32	63	46	57	103
14	Karnataka	129	191	320	184	227	411	110	167	277	84	116	200
15	Kerala	88	97	185	108	91	199	61	59	120	59	47	106
16	Madhya Pradesh	68	108	176	45	69	114	27	45	72	68	76	144
17	Maharashtra	543	525	1068	447	500	947	290	431	721	283	330	613
18	Mizoram	6	8	14	8	2	10	3	4	7	2	4	6
19	Manipur	0	5	5	2	6	8	2	4	6	5	4	9
20	Nagaland	3	5	8	28	15	43	2	1	3	6	4	10
21	Odisha	76	106	182	79	119	198	82	147	229	80	107	187

22	Puducherry	5	11	16	12	15	27	8	13	21	3	9	12
23	Punjab	9	41	50	12	41	53	10	30	40	7	40	47
24	Rajasthan	66	116	182	70	111	181	42	60	102	45	87	132
25	Meghalaya	0	0	0	1	10	11	5	4	9	4	5	9
26	Tripura	10	14	24	12	17	29	3	10	13	9	11	20
27	Tamilnadu	57	130	187	80	148	228	69	131	200	68	110	178
28	Telangana	0	0	0	0	0	0	76	163	239	23	111	134
29	Uttarakhand	3	9	12	6	6	12	3	7	10	4	5	9
30	Uttar Pradesh	66	110	176	91	102	193	43	81	124	33	74	107
31	West Bengal	145	221	366	128	172	300	73	95	168	80	98	178
	Total	1631	2293	3924	1688	2300	3988	1156	1855	3011	1126	1591	2717

Note: Above Data of Andhra Pradesh and Telangana are separated w.e.f. April' 2015 onwards. (Source: CARA)